

GOVERNMENT OF INDIA
MINISTRY OF MINORITY AFFAIRS
RAJYA SABHA
QUESTION NO 06.12.2010
ANSWERED ON
RESEARCH WORK BY NCM

2878

Shri Mohammed Aadeeb

Will the Minister of COALMINORITY AFFAIRS be pleased to state :-

- (a) whether it is a fact that a certain amount is reserved for research work in National Commission for Minorities;
- (b) whether it is also a fact that no worthwhile research is being undertaken in the Commission and the money allocated for the purpose is lapsing year after year;
- (c) if so, the reasons therefor; and
- (d) the action being taken to do the required research work?

ANSWER

MINISTER OF STATE (INDEPENDENT CHARGE), IN THE MINISTRY OF MINORITY AFFAIRS

(SALMAN KHURSHID)

(a) : Yes, Sir.

(b),(c) and (d) : During the last three years, eight research studies, including two ongoing , concerning minorities have been undertaken by National Commission for Minorities. A statement showing the studies undertaken during the last three years is annexed. The entire budget provision was utilized in 2007-08 whereas Rs. 12.96 lakh and Rs 4.14 lakh could be utilized in 2008-2009 and 2009-10 respectively against budget provision of Rs. 18 lakh each in both the years. The amount had to be surrendered because of inadequate response to the Notice Inviting Tender.

Annex

STATEMENT REFERRED TO IN REPLY TO PARTS (B),(C) AND (D) OF THE RAJYA SABHA UNSTARRED QUESTION NO. 2878 ASKED BY SHRI MOHAMMED ADEEB TO BE ANSWERED ON 6.12.2010.

STUDIES UNDERTAKEN DURING THE LAST THREE YEARS (2007-08, 2008-09 and 2009-10)

(i) To monitor the coverage of issues and concerns of minorities on television.

(ii) Study of socio-economic status of minorities other than Muslims.

(iii) Dalits in the Muslim and Christian communities – A status report on current social scientific knowledge.

(iv) Study on social, economic, educational, cultural, traditional and occupational status of Sikligar, Lubana and Banjaras Sikhs.

(v) Study on socio economic and educational status of the Parsi community in India.

(vi) Study on Bhoti language.

DURING THE CURRENT YEAR (2010-11)

(i) Effects of recent recessions as well as liberalization of Indian economy on the workforce engaged in small, cottage and handicrafts work, particularly on Muslim minority of India and identification of areas of these effects as well as remedies thereof.

(ii) Compilation of important legal texts and case laws on minority rights.